

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)**

**Item No. 201
(IB)-213(ND)2020**

IN THE MATTER OF:

M/s. ARM Digital Media Private Limited ... Applicant/Petitioner
Versus

M/s. Boltt Sports Technologies Private Limited ... Respondent

Under Section: 9 of IBC, 2016

CORAM:

**SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)**

Order delivered on 29.09.2022


**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv Rachitta Rai and Pandey Sangeet Rai
For the Respondent : Adv. Alishan Naqvee and Adv. Iman Naqvi

ORDER

List the matter before the Regular Bench on 03.10.2022.


**(BINOD KUMAR SINHA)
MEMBER (T)**


**(BACHU VENKAT BALARAM DAS)
MEMBER (J)**